

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

SECOND REPORT

(Presented on 9.7.2009)

The Business Advisory Committee held a sitting on Wednesday, the 8th July, 2009.

2. The Committee recommend that discussion on Budget (General) for 2009-10 may be taken up on 9th, 10th, 13th and 14th July, 2009. The Minister of Finance may reply on 14th July, 2009.

3. The Committee also recommend that the Statutory Resolution seeking approval for the continuance in force of the proclamation dated 19.1.2009 in respect of the State of Jharkhand, issued under Article 356 of the Constitution by the President, for a further period of six months with effect from the 19th July, 2009 may be taken up along with General Discussion on Jharkhand Budget and Demands for Grants (Jharkhand) for 2009-10 for which 2 hours have already been allotted.

4. The Committee further recommend that Demands for Grants (Railways) for 2009-10 may be taken up on Tuesday, 14th July, 2009 and the same may be voted without discussion.

5. The Committee also recommend that the discussion on Demands for Grants (General) for 2009-10 in respect of the following Ministries may be taken up in the following order:-

(i) Agriculture and Consumer Affairs, Food and Public Distribution;	4 hours each	May be taken up on Wednesday, July 15; Thursday, July 16; Friday, July 17; Monday, July 20; and Tuesday, July 21, 2009
(ii) Human Resource Development;		
(iii) Home; and		
(iv) Power		

6. The Committee further recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of the Budget (General) for 2009-10 may be put to vote at 6 P.M. on Tuesday, the 21st July, 2009.

7. The Finance (No. 2) Bill, 2009
Consideration and passing

8 hours
[May be taken up on
Wednesday, July 22 and
Thursday, July 23, 2009]

NEW DELHI;
8th July, 2009
Asadha 17, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.